

[Shri A. C. George]

Notification No. S.O. 5308 in Gazette of India dated the 18th December, 1971.

(iv) The Tractors (Distribution and Sale) Control (Amendment) Order, 1972, published in Notification No. S.O. 132(E) in Gazette of India dated the 10th February, 1972.

(v) The Tractors (Distribution and Sale) Control (Amendment) Order, 1974, published in Notification No. S.O. 511(E) in Gazette of India dated the 29th August, 1974.

(vi) S.O. 624(E) published in Gazette of India dated the 29th October, 1974 rescinding the Tractors (Price Control) Order, 1967.

(vii) The Tractors (Distribution and Sale) Control (Amendment) Order, 1975, published in Notification No. S.O. 154(E) in Gazette of India dated the 26th March, 1975.

(viii) The Tractors (Distribution and Sale) Control (Amendment) Order, 1976, published in Notification No. S.O. 65(E) in Gazette of India dated the 27th January, 1976.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the notifications mentioned at (i) to (vii) above.

[Placed in Library. See No. LT-10307/76].

REPORT OF TOBACCO EXCISE TARIFF COMMITTEE VOLS. I & II.

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF

REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Tobacco Excise Tariff Committee—Volumes I and II. [Placed in Library. See No. LT-10308/76].

REVIEW AND ANNUAL REPORT OF ORISSA ROAD TRANSPORT CO., LTD., BIRHAMPUR FOR 1972-73 WITH STATEMENT OF ACCOUNTS AND AUDIT REPORT THEREON.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Orissa Road Transport Company Limited, Birhampur (Ganjam) for the year 1972-73.

(ii) Annual Report of the Orissa Road Transport Company Limited, Birhampur (Ganjam), for the year 1972-73.

(iii) Directors' Report and statement of accounts for the year 1972-73 of the Orissa Road Transport Company Limited, Birhampur (Ganjam) and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above papers.

[Placed in Library. See No. LT-10309/76].